

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) and (b). The Project of M/s Continental Float Glass Limited for the manufacture of Float Glass is proposed to be set up in Bargarh District Banda. U.P. There has been some delay in completing the project due to delay in its reappraisal and disbursement of loans by the financial institutions.

Production by Hindustan Paper Corporation

9193. SHRI BIJOY KRISHNA HANDIQU: Will the PRIME MINISTER be pleased to state:

(a) whether the Hindustan Paper Corporation (HPC) contemplates to cut down production of writing and printing papers at the plants located at Nowgong and Cachar in Assam;

(b) if so, the reasons therefor;

(c) whether Tuli (Nagaland) plants and Mandya (Mysore) Plants are also incurring losses; and

(d) if so, the steps proposed to be taken by the Government to make these paper plants viable?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) and (b). On account of the present market conditions, the Hindustan Paper Corporation Limited has decided to regulate production on the basis of firm orders.

(c) and (d). Since both Nagaland Pulp & paper Company Ltd. at Tuli and Mandya National Paper Mills Ltd. at Mandya are incurring losses, government has decided to

refer them to the Board for Industrial & Financial Reconstruction.

Merit Promotion and Flexible complementing Scheme

9194 SHRI RAMESHWAR PATIDAR: Will the PRIME MINISTER be pleased to state:

(a) the details of the merit promotion and flexible complementing scheme;

(b) the manner in which the scheme is implemented in various ministries and the conditions thereof; and

(c) whether the scheme is applicable for isolated post in any given Ministry?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL., PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) to (c). In Scientific and Technical departments the Scientists are promoted under the Flexible complementing Scheme. It is applicable to all posts categorised as Scientific in Scientific and Technical Departments/organisations. Under the Scheme, scientists are promoted in situ based on their proven merit irrespective of the occurrence of the vacancies in the higher posts after lapse of a definite period called 'Residency Period'.

Acquisition of 26 Alipur Road

9195 SHRI ROSHAN LAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government have received any representation for acquisition and allotment of 26 Alipur Road, civil Lines, Delhi for raising Dr. Ambedkar Memorial and Meseum; and

(b) if so, the action taken by the

Government so far on the representation for acquisition of the premises and allotting this historical premises where Baba Saheb Dr. B.R. Ambedkar stayed and died?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Ministry of Welfare and the Delhi Administration have intimated that representation has been received.

(b) The Delhi Administration have indicated that this property has already been re-developed and therefore it has not been found possible to acquire the property in its present state.

Reporting of Unauthorised Construction

9196 SHRI NAVAL KISHORE RAI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the MCD have floated a scheme for the public for reporting all cases of illegal construction, if so details thereof; and

(b) whether the shopkeepers of South Delhi, DDA markets constructed new doors facing the roads, if so, the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir. As reported by Municipal Corporation of Delhi, an independent unit headed by an Assistant Engineer and assisted by two Junior Engineers has been set up at Central Control Room, Town Hall, Delhi, to act upon complaints regarding illegal constructions received from the public. These complaints of illegal construction will also be received in

the Zonal Offices by the Zonal Engineers (Building) under the supervision and control of Additional Deputy Commissioners/Zonal Assistant Commissioners. Zonal Assistant Commissioners/Additional Deputy Commissioners received in the Zonal Offices and ensure proper functioning of the Zonal Control Rooms. This scheme has been published in leading newspapers alongwith names of officers and their official as well as residential telephone numbers.

(b) According to Delhi Development Authority, there have been reports of opening shutters towards the road side in the markets of South Delhi, namely, DSC 'D' East of Kailash and Panchasheel Market for which Show Cause Notices have been served under the terms and conditions of the lease.

Aromatic Factory in Tamil Nadu

9197. SHRI K.V. THANGKA BALU: Will the PRIME MINISTER be pleased to state:

(a) whether the proposed aromatic factory for Tamil Nadu has since been established;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) to (c). A letter of intent was given to Madras Refineries Limited on 6th February, 1987 for setting up an aromatic complex at Madras. Since then a new company in the name of M/s. National Aromatics and Petrochemicals Corporation Limited has been incorporated to implement the project in the joint sector. The company has obtained necessary pollution control and environmental clearance. Foreign Collaborator has also been identified.